

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3073
ANSWERED ON:15.03.2013
RELEASE OF FUNDS TO NSTFDC
Sainuji Shri Kowase Marotrao

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has received proposals from States/ UTs regarding sharing of equity and release of outstanding amount under the Centrally sponsored schemes to the Scheduled Tribe Finance and Development Corporation Limited of the States;
- (b) if so, the details thereof indicating the proposals received in this regard during each of the last three years and the current year, State/ UT-wise; and
- (c) the action taken by the Government for release of funds to the States/ UTs?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT RANEE NARAH)

(a): Yes Madam.

(b): During the financial years 2009-10, 2010-11, 2011-12 and the current year (2012-13) proposals were received from five, four, eighteen and fourteen States respectively for the release of grant to Scheduled Tribe Finance and Development Corporations (STFDCs). The details are at Annex.

(c): During the financial year 2009-10, no fund was released to any STFDC. During 2010-11, 2011-12 and the current year (2012-13), funds were released to eight, ten and four STFDCs respectively. The details are at Annex.